

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) Yes, Sir. Petroleum Rules, 1976 framed under petroleum Act, 1934 (30 of 1934) cover all aspects of storage, transportation, distribution and handling of petroleum products in bulk and non-bulk including dispensing of Motor Spirit (MS) and High Speed Diesel (HSD) at retail outlets.

(b) Supply of diesel etc. in containers is permissible subject to compliance with licensing conditions or as per direction by State authorities under the existing Rules.

Jhuggi-cum-Mandir in Baba Kharak Singh Marg

846. **SHRI JAMILUR REHMAN:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Central Government Employees Residents Welfare Association, Baba Kharak Singh Marg, New Delhi (a recognised Registered Body) and the Sanatan Dharam Sabha of that area has sent representations, expressing the resentment of the residents of that colony, against the unauthorised existence of a Jhuggi-cum-Mandir in their colony, and requested for its immediate removal;

(b) since when this Jhuggi-cum-Mandir exists in that area;

(c) what steps the CPWD Officials had taken to remove this unauthorised construction; and

(d) what steps Government propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Representations from Central Govt. Employees Residents Welfare Association, Baba Kharak Singh Marg, New Delhi only have been received

(b) It is stated to be in existence for about last ten years.

(c) and (d). The C.P.W.D. sought permission from the Lt. Governor for removal of the temple. In the meantime, detailed instructions were issued for dealing with such unauthorised religious shrines. The matter is being processed accordingly by the Land & Development Office.

Decision on Nizam's Jewels

847. **SHRI N. E. HORO:** Will the Minister of EDUCATION be pleased to state:

(a) whether Union Government has announced its decision regarding the Nizam's Jewels as to whether they were really art treasures or not; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION, HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) The Government has not yet announced a decision on the subject.

(b) Does not arise at present.

Calling of Tenders by Indian Oil Corporation for Import of Kerosene and Diesel

848. **SHRI NARAYAN CHOUBEY:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the Indian Oil Corporation called for tenders for the import of Kerosene and diesel; and

(b) if so, the details thereof and the formula on the basis of which the offers were accepted?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) Total quantity contracted for imports against tenders during 1980 upto now is as under:—

Kerosene : 0.3 million tonnes

Diesel : 1.15 million tonnes

It would not be in the commercial interest of Indian Oil Corporation as

also contrary to the international practices to disclose further details.

छपरा (बिहार) में डा० राजेन्द्र प्रसाद विश्वविद्यालय की स्थापना करना

849 प्रो० सत्यदेव सह : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत के प्रथम राष्ट्रपति, डा० राजेन्द्र प्रसाद के नाम पर छपरा (बिहार) में डा० राजेन्द्र प्रसाद विश्वविद्यालय स्थापित करने की मांग की गई है;

(ख) यदि हां, तो क्या सरकार का विचार डा० राजेन्द्र प्रसाद के नाम पर एक केन्द्रीय विश्वविद्यालय की स्थापना करने का है; और

(ग) यदि हां, तो यह विश्वविद्यालय कब तक खोला जाएगा और यदि नहीं तो उसके क्या कारण हैं ?

शिक्षा तथा स्वास्थ्य और समाज कल्याण मंत्री (श्री बी० संकरानन्द) : (क) नए विश्वविद्यालयों की स्थापना के सभी प्रस्ताव सामान्यतः संबंधित राज्य सरकारों द्वारा तैयार किए जाते हैं। बिहार सरकार ने छपरा में एक नया विश्वविद्यालय स्थापित करने का कोई प्रस्ताव नहीं किया है।

(ख) ऐसा कोई प्रस्ताव केन्द्रीय सरकार के विचाराधीन नहीं है।

(ग) प्रश्न नहीं उठता।

Roads for Development of Rural Areas

850. SHRI R. P. YADAV: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether road is one of the two main infrastructures for the development of rural areas;

(b) whether Bihar is lacking in this respect; and

(c) if so, what steps are being taken by Government to see that all these villages are connected by metalled roads?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). Yes, Sir.

(c) According to norms under the Revised Minimum Needs Programme, all villages with a population of 1500 and above and 50 per cent of the villages with population between 1000—1500, are to be provided with rural roads during the Sixth Plan period.

12.00 hrs.

(Interruptions)

PROF. MADHU DANDAVATE (Rajapur): Sir, please accept our adjournment motion on the treatment meted out to the blind....

SHRI K. A. RAJAN (Trichur): Sir, we have given notice of a Calling Attention on this subject....

(Interruptions)

MR. SPEAKER: When the Spcaker stands up, you have all to sit down. Don't you know the rules? There is something wrong somewhere. I would request the House not to behave in this manner. (Interruptions) When I am standing you have all to sit down Shri Ram Vilas Paswan, please sit down; I am standing; I am on my legs. I would like to know from this House whether we want to have any sort of decorum in this House or not.... (Interruptions) Please sit down. When I ask you and you speak one by one, then I could hear you. If all of you speak at the same time, how am I going to listen to you and follow you? I could not follow a single word which was uttered by the Members, because it was not clear enough. If one member were to stand up and speak, I could hear him. If all of you speak together, what do you expect from me? I have not hundred ears. One member could have asked this question. (Interruptions). Please listen to me. The Home Minister is going to make a statement. If one member had stood up, I would have heard him. But all of you sprang a surprise.... (Interruptions) I am not going to allow this. Now, papers to be laid on the Table.